

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

**NAME OF THE COMPANY : SAI BUILDZONE AND PROPERTY LIMITED V/S ROC
SECTION : 252(1) OF COMPANIES ACT 2013**

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : PRASHANT BADOLA

COUNSEL FOR RESPONDENT : KRISHNA DEV VYAS, KRISHNA AGARWAL

The matter was taken up today through Video Conferencing.

Heard Sh. Prashant Badola, learned Counsel for the Appellant, Sh. Krishna Agarwal, learned Sr. Standing Counsel for the Income Tax Department and Sh. Krishna Dev Vyas, learned CGSC for the ROC.

Record shows that the reply of the Income Tax Department is on record but no reply has been filed on behalf of the ROC till date.

Let the same be filed by the next date fixed by serving the copy to the learned counsel for the Appellant.

Accordingly, put up in the week commencing 26th August, 2021 before the Regular Court/through Video Conferencing by which time pleadings may be exchanged.

Dated : 22.07.2021

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**JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)**

Typed by :
Shubham Kr. Singh
(P.S)